

DIVISION BENCH
COURT - II

S-6

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/206(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 28TH JUNE 2024

IN THE MATTER OF	SREI EQUIPMENT FINANCE LIMITED VS GOLDENSONS CONSTRUCTION PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Saubhik Chowdhury, Adv.] For the Financial Creditor

ORDER

1. Learned Counsel for the Financial Creditor present.
2. Registry is directed to issue notice to Goldensons Construction Private Limited, Unit No.709, 7th Floor, Merlin Infinite, DN-51, Sector V, Salt Lake, Kolkata- 700091, the Corporate Debtor by way of speed post and by e-mail and place the tracking information on record.
3. Upon receipt of the notice, the Corporate Debtor is directed to file a reply affidavit within a period of two weeks.
4. List this matter on **6th August, 2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**